NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1095/(MAH)/2017

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Punjab National Bank

V/s.

Anand Distiller Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	S.D. Khati	Corporate Debtor	Delar.
2)	V. H. Fuladi		
	S. N. Fuladi	_ n	Sulled 131313
Ach.	Pending vijayan Vinj J. Mento i/b avalignt		d.

<u>ORDER</u>

CP No. 1095/I&BP/NCLT/MB/MAH/2017

For having the Petitioner's Counsel has not explained with respect to the limitation aspect to the satisfaction of this Bench, this matter is listed for further hearing on 21.07.2017 with a hope that at least in the next date of hearing the Petitioner bank will come with definite argument enabling this Bench to pass Orders on merits.

List this matter on 21.07.2017.

Sd/-V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)